

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:306
ANSWERED ON:22.07.2003
EXPLOITATION OF BRIDES
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of cases have been brought to the notice of the Government regarding exploitation of Indian brides belonging to Northern States by the NRIs Grooms;
- (b) if so, the details thereof;
- (c) whether there is a demand to make amendments in the law to check the exploitation of brides by N.R.I. bridegrooms;
- (d) if so, whether the Government have so far considered this demand; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) to (e): The information is being collected and will be laid on the Table of the House.